

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Posiflex Technology India Pvt. Ltd.
Vs
Millenium Soft-Tech (India) Pvt. Ltd.

MAIN PETITION NUMBER :CP(IB)/109/2021

(IA/MA) APPLICATION NUMBERS

IA/1471CHE)/2024

ORDER

Present: Shri. Jerin Asher Sojan, Ld. Counsel for the Applicant/Liquidator.

This application has been filed seeking extension of the liquidation timeline till 09.12.2024.

Heard.

In this case, the liquidation was ordered on 09.10.2024. Reasons have been stated in para-8 of the application.

Considering the submissions made, the liquidation timeline is extended till 09.12.2024.

IA is **disposed of**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs